

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 106**  
**173/241-242/PB/2019**

**IN THE MATTER OF:**

Emaar Holding II  
v.  
Emaar MGF Land Ltd. & Ors.

.... Petitioner/Applicant

.... Respondents

**Order Under Section 241-242**

**Order delivered on 15.04.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON. ACTG. PRESIDENT**

**SH. L.N. GUPTA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant:

For the Respondent:

Dr. U K Chaudhary, Sr. Adv. with Ms. Manisha Chaudhary, Ms. Samridhi Gogia, Mr. Mansumyer Singh and Mr. Aditya Bisht, Advocates

**ORDER**

List the matter on 30.04.2021.

— Sd —

**(B.S.V. PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

— Sd —

**(L.N. GUPTA)**  
**MEMBER (TECHNICAL)**

15.04.2021  
Vineet